

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3860

ANSWERED ON:19.04.2010

TASK FORCE SEPARATE CELL FOR CHILD LABOURERS

Kumar Shri Vishwa Mohan;Pandey Shri Ravindra Kumar;Rajendran Shri C.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Union Government proposes to constitute a task force/separate cell with the help of Police, State Labour Department, Local Administration and Non-Governmental Organisations (NGOs) to free and eliminate the child labourers in the country;

(b) if so, the details thereof and if not, the reason therefor;

(c) whether the Union Government also proposes to set up a Special Assistance Fund for the education and livelihood of rescued child labourers; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): No, Madam. However, a Protocol on Prevention, Rescue, Repatriation and Rehabilitation of Trafficked and Migrant Child Labour, which envisages pre-rescue and rescue operations, rehabilitation and prevention, was issued to the State/UT Governments.

(c) to (d): No, Madam. Government is already implementing the National Child Labour Project (NCLP) Scheme for the rehabilitation of children withdrawn from work. Under the Scheme, the children enrolled in the schools are provided with bridge education, vocational training, stipend, nutrition, health care facilities etc.